



By Special Messenger/E-mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-248/2013(Pt.)/_____ /A

Date: .11.2020

From: Shri Raktim Duarah
Registrar General
Gauhati High Court, Guwahati.

To: The Principal Accountant General (A&E)
Assam, Beltola, Maidamgaon,
Guwahati-29.

Sub: Extending of three advance increment to the Judicial Officers of
Assam Judicial Service.

Ref: Notification No. FPC.10/97/Pt.VIII/322 dated 18.05.2015 issued by
the Govt. of Assam, Finance (Pay Research Unit Department,
Dispur (Copy enclosed).

Sir,

With reference to the above, I am directed to inform you that the following Officers in Grade-III of the Assam Judicial Service have obtained Post Graduation in Law:

Sl. No	Name & Designations	University	Year of Passing
1.	Smti Triza PM Baruah, Munsiff No.1, Tezpur	Guru Gobind Singh Indraprastha University, Delhi	2016
2.	Shri Nayan Deep Ghosh, Judicial Magistrate, 1 st Class, Cachar, Silchar	Gauhati University	2019
3.	Smti Lipika Roy, Judicial Magistrate, 1 st Class, Chirang, Kajalgaon	Kurukshetra University, Kurukshetra	2017
4.	Smti Mridusmita Sarkar, Judicial Magistrate, 1 st Class, Karimgajn	National Law University & Judicial Academy, Assam	2018
5.	Shri Pallab Bordoloi, Munsiff-cum-JMFC, Bongaigaon	Gauhati University	2009
6.	Smti Chandrama Talukdar, Munsiff No.2, Goalpara	Gauhati University	2015
7.	Smti Tulika Deka, Munsiff No.2, Golaghat	Gauhati University	2016
8.	Smti Alisha Akhtar, Munsiff No.2, Dhubri	Gauhati University	2017



Sl. No	Name & Designations	University	Year of Passing
9.	Smti Drihata kakati, Judicial Magistrate, 1 st Class, Nagaon	National Law Institute University, Bhopal	2015

Therefore, you are requested to issue pay slip to the above mentioned Officers of the Assam Judicial Service, granting the benefit of 3(three) advance increments with effect from the date of issue of this letter in terms of the Govt. Notification No. FPC.10/97/Pt.VIII/322 dated 18.05.2015

An early action on the matter is solicited.

Yours faithfully,

Encl: As stated.

Sd/- Shri Raktim Dasgupta
REGISTRAR GENERAL

Memo No.HC.VII-248/2013(Pt.)/4/31-4/82/A. Dated:11.11.2020
Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-06.
2. The District & Sessions Judge, Sonitpur / Cachar / Chirang / Karimganj / Bongaigaon / Goalpara / Golaghat / Dhubri / Nagaon for information.
3. Smti Triza PM Baruah, Munsiff No.1, Tezpur, Sonitpur.
4. Shri Nayan Deep Ghosh, Judicial Magistrate, 1st Class, Cachar, Silchar.
5. Smti Lipika Roy, Judicial Magistrate, 1st Class, Chirang, Kajalgaon.
6. Smti Mridusmita Sarkar, Judicial Magistrate, 1st Class, Karimgajn.
7. Shri Pallab Bordoloi, Munsiff-cum-JMFC, Bongaigaon.
8. Smti Chandrama Talukdar, Munsiff No.2, Goalpara.
9. Smti Tulika Deka, Munsiff No.2, Golaghat.
10. Smti Alisha Akhtar, Munsiff No.2, Dhubri.
11. Smti Drihata kakati, Judicial Magistrate, 1st Class, Nagaon.
12. The Project Manager, Gauhati High Court, Guwahati for uploading the Letter in the Gauhati High Court website.

Sd/- Shri Raktim Dasgupta
REGISTRAR GENERAL